

ORDER-SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)
C.C.A No 2000/93
O.A. No. 1138 1992

1

Surendra Nath Sirothi VERSUS Mr. Mahendraji & Mr. G. P. Agarwal

Sl. No.	DATE	OFFICE REPORT	ORDER
1	2	3	4
	<u>O.R.</u> A Contempt Application No 2000/93 in O.A No 1138/92 has been filed on 7-10-93 by petitioner Counsel against Honble Mr Mahendraji & another for non compliance the Misc. Appl. No. 1346/93 Dy. Registrar, has ordered to list the same on 12-11-93 for order before Honble Court. <i>[Signature]</i> 11/11/93 <u>O.R.</u> Submitted before Honble Court on 17-12-93 for orders. <i>[Signature]</i> 16/12/93 17-12-93	DR(J) 12.11.93 On Account of Depawali Vacation on 12.11.93, list Contempt Appl. for orders on 17.12.93. <i>[Signature]</i> DR Hon Justice B.K. Verma Hon Mrs Usha Sen - No time left. Adjourned.	

22.12.93

list of on 24.12.93

as ordered.

Pavia
DR(J)24.12.93

Hans Das Gupta

D.B. not available
Car is garaged.MA
BIC

Q.R.
~~Joe Mac-A has been~~
~~filed so far.~~
 Submitted before
 mobile court on
 24/12/93 for order.
 Jm
 23/12/93

OR As per general order dt. 21.8.98 of Hon. Sr. Member/HOO, the sine die cases for the year upto 1993 has been allowed to be listed before Hon. Court for hearing.

As such the case is submitted for fixing a date for listing it before Hon. Court for hearing.

30.10.98

Submitted

Sd/-

Sd/-
Sd/-

~~DR (2nd)~~ List on 09.8.99.
31/5/99

9.8.99

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. S.K. Agarwal J.M.

None for the applicant. List
this case on 10-9-99.

Sd/-
J.M.

Sd/-
A.M.

10-9-99

Hon Mr S Dayal am.
Hon Mr Rafiq Uddin Jm.

None for applicant,
list on 14-X-99.

Ry
J.M.

Sd/-
A.M.

B

14.10.99

Hon Mr. S. Dayal (A.M.)
Hon. Mr. Rafiquddin (J.M.)

Not reached. Adjourned
till 1.12.99.

B.O.C
R

(u)

1.12.99 Hon. Mr. Justice Neelam Sanjiv Reddy, VC
Hon. Mr. S. Biswas A.M.

No representation for the applicant
and there was no representation for the
applicant on several adjournments
earlier. Apparently the applicant
has lost interest in the Contempt
case, hence this Contempt petition
is dismissed.

S. Biswas
A.M.

VC

by